

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.108/2019
in
OA No. 1499/2016**

This the 1st day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr.A.K.Bishnoi, Member (A)**

Manoj Kumar Bedwal
Aged about 28 years
S/o Shri MoolchandBairwa
R/o Village & P.O. Amorgarh
Distt.Karawali, (Rajasthan). ... Applicant

(None)

Versus

Shri Rajender Kumar
Chairman, DSSSB
FC-18, Institutional Area, Karkardooma
Delhi – 110 092. ...Respondent

(By Advocate :Mr.Sameer Sharma)

ORDER (ORAL)

Hon'ble Mr. S.N. Terdal, Member (J)

In view of the order dated 03.07.2019 passed by Hon'ble High Court in WP (C) No. 7019/2019, CP is closed and notices issued to the respondents are discharged. However, if the applicant is still aggrieved, he may seek appropriate remedy as per law.

**(A.K.Bishnoi)
Member (A)**

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**(S.N. Terdal)
Member (J)**